

(b) the details of the plan to connect all the District/sub-Divisional Headquarters with S.T.D. facility in that region; and

(c) the names of cities/towns/blocks in Garhwal which are having I.S.D. facility?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The District Headquarter, Pauri in Garhwal Region of U.P. is having S.T.D. facility.

(b) S.T.D. facility to the remaining three District Headquarters of Garhwal region is proposed to be provided during 1990-91.

STD facility to the sub-divisional headquarters are planned to be progressively provided during the 8th plan.

(c) Pauri.

[*Translation*]

Air Travel Expenditure of Security Personnel to Former Ministers

*60. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of former Ministers who are not Members of Parliament but have been provided with armed security;

(b) whether these security personnel accompany those former Ministers on their tours which includes air travel also; and

(c) if so, the agency which bears the expenditure on air travel of these security personnel and the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) **Five.**

(b) Yes, Sir. But it does not include air travel.

(c) Does not arise.

[*English*]

Restructure of DTC Bus Fare

464. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Delhi Transport Corporation prescribed a fare of fifty paise, rupee one and a rupee and fifty paise for a distance upto six kilometres, between six to sixteen kilometres and above respectively but it is charging the fare not on the above basis but on the basis of its fare stage/bus stop;

(b) whether any court cases were filed by commuters in this regard and if so, the decision of the court thereon; and

(c) whether Government propose to restructure the fare accordingly?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) The system of charging fares with reference to the fare-stages is a recognised one. It is not feasible for a Conductor to calculate the distance for the purpose of charging the fare on the basis of actual distance travelled by an individual commuter. Therefore, fare stages have been based on kilometrage. Each stage has been fixed at a distance of two kilometers approximately but, in certain cases, the fare stages have marginally been adjusted due to heavy traffic generation points.

(b) Yes, Sir. A commuter named Shri Ganga Ram Bhardwaj filed a suit in the court of Sub-Judge challenging the fare of Rs. 1.50 between Tikri Kalan Village and Punjabi